

(b) whether police have presuressed the victims to compromise or let off the culprits by changing the Section of IPC imposed in many cases;

(c) if so, the details thereof; and

(d) the preventive measures taken by the Government to check recurrence of such crimes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) to (d) Information is being collected from the State Government of Uttar Pradesh and will be laid on the Table of the House

[English]

Train from Bhavnagar to Delhi

607. SHRI RATILAL KALIDAS VERMA Will the Minister of RAILWAYS be pleased to state

(a) whether there is no direct train from Bhavnagar to Delhi (WR);

(b) if so, whether the Government propose to introduce a direct train to meet the demand made in the past; and

(c) if so, the details thereof and the time by which it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c) There is no direct train available between Bhavnagar and Delhi. However, one Hind sleeper class (GSCN) has been introduced between Bhavnagar and Delhi by 29/9/92-3/9/92 - 9901/9924/30 w.e.f. 10/5/95

At present, there is no proposal to introduce a direct train between Bhavnagar and Delhi.

[Translation]

Manmad-Malegaon-Nardana Line

608. SHRI KACHARU BHAI RAUT Will the Minister of RAILWAYS be pleased to state

(a) whether there is any proposal to lay Manmad-Malegaon-Nardana railway line

(b) if so, the action taken by the Government in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Reconnaissance Engineering-cum-Traffic Surveys for new BG lines from Manmad to Dhule via Malegaon (90 kms) and from Dhule to Nardana (37 kms) have been taken up. Further consideration of the projects would be possible once the results of the surveys become available

(c) Does not arise.

[English]

Khurda and Bolangir Line

609. SHRI MRUTYUNJAYA NAYAK Will the Minister of RAILWAYS be pleased to state

(a) whether the Government have approved the construction of a railway line between Khurda and Bolangir in Orissa and sanctioned funds for the purpose;

(b) if so, the details thereof;

(c) the reasons for not starting the construction work of the said line; and

(d) the time by which the construction work would be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b) Yes Sir. The work of Khurda Road-Bolangir new line has been sanctioned at a cost of Rs. 353.38 crores. Expenditure upto 31/3/96 is Rs. 1.65 crores.

(c) and (d) Final Location Survey is in progress. Land acquisition will be done after the survey is completed. Work will be started once the land is made available by the State Government.

Progress of Railway Line

610. SHRI BAJU BAM RIYAN Will the Minister of RAILWAYS be pleased to state

(a) the progress of the railway line from Kumarghat to Agartala; and

(b) by when this railway line is proposed to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) The work is not yet sanctioned.

(b) Will be decided after the work is taken up.

Funds for Centrally Sponsored Schemes

611. SHRI SHANTILAL PARSOTAMDAS PATEL Will the Minister of AGRICULTURE be pleased to state

(a) the financial assistance provided to the Government of Gujarat during the Eighth Plan for implementation of the various Centrally sponsored schemes for increasing the agricultural production in the State; and

(b) the number of farmers benefited as a result thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) and (b) The financial assistance provided to the Government of Gujarat during the Eighth Plan for implementation of various Centrally Sponsored Schemes for increasing

the agricultural production in the State is given as per Statement enclosed. It is difficult to quantify the number of farmers benefited as a result of implementation of the

scheme as benefits flow both directly and indirectly. However, State Government is requested to send informations if they have

STATEMENT

Financial Assistance Released to Gujarat During Eighth Plan

S.No	Name of the Scheme	Amount released (Rs in lakhs) 1992-93 to 1995-96
1	Non-overdue Cover Scheme	76.00
2	Agriculture Credit Stabilisation Fund	10.00
3	Investment in Debentures of LDBs	2851.28
4	Failed Wells Compensation Fund Scheme	2.50
5	Integrated Cereals Development Programme-Rice	192.39
6	Integrated Cereals Development Programme-Wheat	111.39
7	Integrated Cereals Development Programme-Coarse Cereals	362.63
8	Intensive Cotton Development Programme	219.36
9	Sustainable Dev of Sugarcane based Cropping System Areas	166.64
10	Promotion of Agricultural Mechanisation	134.10
11	Development of Tropical and Temperate Fruits	199.30
12	Development of Spices	96.24
13	Use of Plastics in Agriculture	1045.12
14	Development of Commercial Floriculture	10.15
15	Development of Vegetables	25.92
16	Development of Betelvine	2.50
17	National Watershed Development Project for Rainfed Areas	3623.94
18	National Project on Development of Fertiliser use in Low Consumption and rainfed areas	7.57
19	Balanced and Integrated Use of Fertilizers	43.20
20	National Project on Development and use of Bio Fertilizers	12.50
21	Soil Conservation in Catchment of River Valley project	939.00
22	Reclamation of Alkali Soils	201.00
23	Oilseeds Production Programme	2706.40
24	National Pulses Development Project	270.86
25	Assistance to Small and Marginal Farmers for Implementation of various Schemes for Development of Infrastructure	2066.00
26	Timely Reporting of Estimates of Area and Production of Crops	53.47
27	Improvement of Crops Statistics	42.38
28	Crops Estimation Survey on Fruits, Vegetables and Major Crops and Diagnostic Studies	71.97
29	Assisting States in Conducting Livestock Census	30.69
30	Agricultural Census Scheme 1990-91	81.49
Total :		15645.84